

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.258 of 1993

DATE OF JUDGMENT: 26th March 1993

BETWEEN:

Mr. Mohd. Afzal . . . Applicant

AND

- 1. The S.W.D., Bangalore; Bangalore Cantonment, Madras-600008.
- 2. The Superintending Engineer, Hyderabad Central Circle, C.W.D. Hyderabad 505

APPEARANCE:

COUNSEL FOR THE APPLICANT: Mr. C.Suryanarayana, Advocate
COUNSEL FOR THE RESPONDENTS: Mr. N.V. Ramana, Advl. C.W.D.

CORAM:

Hon'ble Shri R. Balasubramanian, Member (Admn.)

Hon'ble Shri T. Chandrasekhara Reddy, Member (Judl.)

contd....

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JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI R.BALASUBRAMANIAN, MEMBER (ADMN.)

Heard Shri C.Suryanarayana, learned counsel for
the applicant and Mr. N.V.Ramana, learned Standing Counsel
for the respondents.

2. In this case, it is represented that the applicant
made a representation on 17.12.1992 to the Superintending
and also another representation dt.3.3.1993.
Engineer, Madras Central Circle/ We dispose of this
application with a direction to the respondents to pass
final orders on the representations dated 17.12.1992 and
3.3.1993 pending with them within a period of two months
from the date of receipt of this order. No order as to
costs.

(Dictated in the open Court).

R. Balasubramanian

(R.BALASUBRAMANIAN)
Member (Admn.)

T. Chandrasekhara Reddy

(T.CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 26th March, 1993.

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30993
Deputy Registrar (J)

- To
1. The Superintending Engineer (Co.ordination)
SZ/CPWD, Egmore, Madras-8.
 2. The Superintending Engineer, Hyderabad Central Circle,
vsn CPWD, Hyderabad-195.
 3. One copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.
 4. One copy to Mr.N.V.Ramana, Addl.CGSC.CAT.Hyd.
 5. One spare copy.

pvt

Handwritten notes and signatures at the bottom left corner.

urgent

TYPED BY _____ COMPARED BY _____
CHECKED BY *(Signature)* APPROVED BY _____

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE *V.* NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. R. BALASUBRAMANIAN :
MEMBER (ALMN)

AND

THE HON'BLE MR. T. CHANDRASEKHAR
REDDY : MEMBER (JUDL)

DATED: 26-3-1993

ORDER/JUDGMENT

R.P./ C.P/M.A.No.

in

O.A.No. 258/93

T.A.No. (W.P.No)

Admitted and Interim directions
issued.
Allowed.

*spare copy not received
12/4/93*

Disposed of with directions

Dismissed as withdrawn.

Dismissed

Dismissed for default.

Ordered/Rejected.

No order as to costs.

(Signature)
30/3/93

pvm

Central Administrative Tribunal
DESPATCH
1 APR 1993
HYDERABAD BENCH.